

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**CONTEMPT PETITION NO. 01 OF 2019 &
IA NOS. 1324 & 1603 OF 2019**

Dated: 16th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**DB Power Limited ... Petitioner(s)
Versus
TANGEDCO & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Buddy A. Ranganadhan
Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. S. Vallinayagam
Mr. Geet Ahuja for R-1

ORDER

Affidavit of TANGEDCO is placed on record, Appellant seeks time to respond to the same.

List the matter on **18.09.2019**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk